

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CA/2/2021
<b>NAME OF THE COMPANY</b>	Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Venkata Satya Lakshmi Chelikani
<b>NAME OF THE RESPONDENT(S)</b>	Registrar of Companies, Telangana
<b>UNDER SECTION</b>	252

**ORDER**

**Present:** Ld. Counsel Mr. Govind Reddy for the Petitioner.

Ld. Counsel Mr. Satish Ramanam for the Respondent No.2.

Amended petition copy be served on the Respondent. For filing counter by the R2, **matter is adjourned to 28.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**